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ITEM NO.4

REGISTRAR COURT. 2 SECTION XI
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. M V RAMESH

Petition(s) for Special Leave to Appeal (C) No(s). 32757/2009
M/S MEKASTER TELEMATICS LTD. Petitioner(s)

VERSUS

M.D., PRADESHIYA INDUS.&INV.CORP.LD.&ORS. Respondent(s)

(with appln. (s) for directions and exemption from filing O.T.)

Date : 30/09/2016 This petition was called on for hearing today.

For Petitioner(s) Ms.Suresh Kumari,Adv.

Mr. Rajesh Srivastava,Adv.

For Respondent(s)

Mr. Ajay Sharma,Adv.

Mr.Jamnesh Kumar,Adv.

Mr. Himanshu Shekhar,Adv.

Mr.Pankaj Singh,Adv.

Mr. Vinay Garg,Adv.

UPON hearing the counsel the Court made the following

O R D E R

Ld.counsel for the petitioner shall file the proof of paper
publication in respect of the respondent No.5 within a period of
four weeks.

List the matter again on 10.11.2016.

(M V RAMESH)
Registrar

SB